



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20th July, 2022

NOTICE

Please take notice that the following matters adjourned on 20.07.2022 in Court-III and the next date of Hearing is indicated below:-

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 228 of 2022 (PH)	Suristh Tiwary Vs. JMS Steel & Power Corporation & Anr.	20.07.2022	30.08.2022
2.	Comp. App. (AT) (Ins) No. 296 of 2022 (PH)	Rakshit Dhirajlal Doshi Vs. IDBI Bank Ltd.	20.07.2022	30.08.2022

By order of Hon'ble Chairperson

-Sd/-

Registrar